

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

206. IA/3394/2023C.P. (IB)/3045(MB)2019

**IN THE MATTER OF**

Ahmednagar Mechants Co-Operative Bank Limited

Vs

Ujwal Electrical Stampings Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent Nos. 3, 7 & 8: Adv Raturaj Bankar  
For Respondent No. 9: Adv. Vaibhav Kamble

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**ORDER**

Adjourned to **08.08.2024**.

SD/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

SD/-  
REETA KOHLI  
Member (Judicial)